

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/30(CHE)/2021
PETITION NUMBER :
NAME OF THE PETITIONER : Ramu Annamalai & 2 Others
NAME OF THE RESPONDENTS : GI Technology Pvt Ltd & 6 Others
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the Cause List, the hearing through Video Conferencing platform could not be conducted today. Matter is reposted to **09.08.2021**.


[K. NATARAJAN]
Deputy Registrar

vs